Cause List for Mediation Centre

Date : 23/11/2026

Mediator : Ms. Anju Sharma, Advocate

Case No.: 201/22 **Case Id:** 2608M09143 **Referring Judge :** Ms. Deepika Goyal Shokeen, DJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS **Hearing Time :** 3:00:00 PM
STATE **Vs.** **SHAINKY**
Total Days spent : 95

Total : 1

Mediator : Ms. Beena Sharma, Advocate

Case No.: 4154/23 **Case Id:** 2609M09921 **Referring Judge :** Ms. Garima Garg, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
SHRIRAM CITY UNION FINANCE LTD **Vs.** **NIKHIL SHARMA**
Total Days spent : 68

Case No.: 385/25 **Case Id:** 2610M10891 **Referring Judge :** Ms. Pooja Aggarwal, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES **Hearing Time :** 12:00:00 PM
KAMLESH DEVI AND ORS **Vs.** **INTZAR AND ORS**
Total Days spent : 46

Case No.: 383/25 **Case Id:** 2610M10890 **Referring Judge :** Ms. Pooja Aggarwal, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES **Hearing Time :** 12:00:00 PM
AKASH JAIN **Vs.** **INTZAR AND ORS**
Total Days spent : 46

Case No.: 186/26 **Case Id:** 2610M10864 **Referring Judge :** Sh. Ayush Sharma, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 12:00:00 PM
M/S DOLPHIN INTERNATIONAL **Vs.** **M/S RAJESH AUTO ENGG WORKS**
Total Days spent : 47

Case No.: 384/25 **Case Id:** 2610M10888 **Referring Judge :** Ms. Pooja Aggarwal, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES **Hearing Time :** 12:30:00 PM
KAMLESH GUPTA **Vs.** **INTZAR AND ORS**
Total Days spent : 46

Case No.: 573/23 **Case Id:** 2609M10473 **Referring Judge :** Ms. Chhavi Bansal, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 12:30:00 PM
PUSHPA **Vs.** **RAM KISHAN**
Total Days spent : 54

Case No.: 9116/23 **Case Id:** 2609M10183 **Referring Judge :** Ms. Urvi Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
DCB BANK LTD **Vs.** **ANAS HANEEF**

Cause List for Mediation Centre

Date : 23/11/2026

Total Days spent : 61

Case No.: 4205/21 **Case Id:** 2609M10471 **Referring Judge :** Ms. Urvi Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
M/S RS TEXTILE **Vs.** **M/S XDM JEANS**
Total Days spent : 54

Case No.: 3383/20 **Case Id:** 2608M08391 **Referring Judge :** Sh. Arvind Tomar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
DCB BANK LTD **Vs.** **MITHILESH KUMAR PAPPU**
Total Days spent : 110

Case No.: 5122/25 **Case Id:** 2609M09685 **Referring Judge :** Sh. Gaurav Singal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
IDFC FIRST BANK LTD **Vs.** **DAY RAM**
Total Days spent : 75

Case No.: 5042/22 **Case Id:** 2610M11072 **Referring Judge :** Ms. Garima Garg, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
DCB BANK LTD **Vs.** **JINTENDAR SINGH**
Total Days spent : 40

Total : 11

Mediator : Ms. Geeta Vohra, Advocate

Case No.: 159/26 **Case Id:** 2609M10013 **Referring Judge :** Sh. Rajesh Kumar Singh, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 10:00:00 AM
ROZEENA **Vs.** **SARTAJ AHMED**
Total Days spent : 68

Case No.: 1578/18 **Case Id:** 2608M08847 **Referring Judge :** Sh. Gaurav Ujjwal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:30:00 AM
MARS DISTRIBUTIONS **Vs.** **SUMIT KOHLI**
Total Days spent : 103

Case No.: 37/19 **Case Id:** 2609M09711 **Referring Judge :** Sh. Sachin Gupta, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 11:30:00 AM
TPDDL **Vs.** **NISHA**
Total Days spent : 75

Case No.: 480/22 **Case Id:** 2609M10460 **Referring Judge :** Sh. Sachin Gupta, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 12:00:00 PM
STATE **Vs.** **MOHD NAZIM**

Cause List for Mediation Centre

Date : 23/11/2026

Total Days spent : 54

Case No.: 702/26 **Case Id:** 2609M10475 **Referring Judge :** Sh. Chander Mohan, DHJS

Case Type : PARTITION : SUIT FOR PARTITION **Hearing Time :** 12:00:00 PM

MASTER KHANISH SHAKKARWAL **Vs.** **VED PRAKASH**

Total Days spent : 54

Case No.: 2878/25 **Case Id:** 2609M10464 **Referring Judge :** Ms. Garima Garg, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM

GANGA RAM HOSPITAL **Vs.** **MOHD USMAN**

Total Days spent : 54

Case No.: 274/26 **Case Id:** 2611M11827 **Referring Judge :** Ms. Vineeta Goyal, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 12:00:00 PM

VINITA AND ANR **Vs.** **DEEPAK KUMAR**

Total Days spent : 19

Case No.: 2118/23 **Case Id:** 2611M11826 **Referring Judge :** Sh. Pranjal Gangwar, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:30:00 PM

MUTHOOT FINANCE LTD **Vs.** **DILIP KUMAR**

Total Days spent : 19

Case No.: 147/26 **Case Id:** 2610M11095 **Referring Judge :** Sh. Rajesh Kumar Singh, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 12:30:00 PM

VIDHEE KAUSHIK **Vs.** **HIMANSHU KAUSHIK**

Total Days spent : 40

Case No.: 642/25 **Case Id:** 2609M09945 **Referring Judge :** Sh. Sunil Choudhary, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 2:00:00 PM

M/S SAKARNI PLASTER INDIA PVT LTD **Vs.** **RADHA GUPTA**

Total Days spent : 68

Case No.: 520/25 **Case Id:** 2610M11187 **Referring Judge :** Sh. Vaibhav Garg, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 2:00:00 PM

STATE **Vs.** **IMRAN**

Total Days spent : 40

Case No.: 237/26 **Case Id:** 2608M09476 **Referring Judge :** Sh. Ajay Nagar, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 2:00:00 PM

NAVEEN JUNEJA AND ORS **Vs.** **RAM CHANDER**

Total Days spent : 82

Case No.: 6919/21 **Case Id:** 2608M08428 **Referring Judge :** Ms. Garima Garg, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:00:00 PM

Cause List for Mediation Centre

Date : 23/11/2026

DCB BANK LTD **Vs.** **AFRAJ**

Total Days spent : 110

Total : 13

Mediator : Ms. Jagdeep Kaur, Advocate

Case No.: 235/26 **Case Id:** 2611M11893 **Referring Judge :** **Sh. Nishant Garg, DHJS**

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 12:00:00 PM

SHEHNAZ @ KHUSHI **Vs.** **SANDEEP MISHRA**

Total Days spent : 18

Total : 1

Mediator : Ms. Kusum Lata Sharma, Advocate

Case No.: 749/25 **Case Id:** 2608M09303 **Referring Judge :** **Ms. Neelofer Abida Perveen, DHJS**

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 12:30:00 PM

LEVI STRAUSS AND CO **Vs.** **MD IRASAD AND ORS**

Total Days spent : 89

Case No.: 239/25 **Case Id:** 2610M10639 **Referring Judge :** **Ms. Tyagita Singh, DHJS**

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 12:30:00 PM

REKHA **Vs.** **KAMAL SINGH**

Total Days spent : 47

Case No.: 1932/24 **Case Id:** 2609M09904 **Referring Judge :** **Sh. Arjun Kirar, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

SHRIRAM FINANCE LTD **Vs.** **MOHIT**

Total Days spent : 68

Case No.: 12/25 **Case Id:** 2609M09686 **Referring Judge :** **Ms. Rekha, DHJS**

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 2:30:00 PM

RISHI RAJ **Vs.** **ZEE ENTERTAINMENT ENTERPRISES LTD**

Total Days spent : 75

Case No.: 624/26 **Case Id:** 2610M11193 **Referring Judge :** **Ms. Tyagita Singh, DHJS**

Case Type : MATRIMONIAL : PETITION FOR DIVORCE **Hearing Time :** 2:30:00 PM

TULSI **Vs.** **MANISH**

Total Days spent : 40

Case No.: 7381/24 **Case Id:** 2611M11807 **Referring Judge :** **Sh. Navdeep Gupta, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:30:00 PM

SHRIRAM FINANCT LTD **Vs.** **TAUFIK SAIFI**

Cause List for Mediation Centre

Date : 23/11/2026

Total Days spent : 19

Case No.: 1761/26 **Case Id:** 2610M11104 **Referring Judge :** Ms. Shaina Goyal, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 2:30:00 PM
ALIA **Vs.** **MOHD ANAN KHAN**
Total Days spent : 40

Case No.: 1372/25 **Case Id:** 2610M10649 **Referring Judge :** Sh. Ajay Nagar, DHJS
Case Type : PARTITION : SUIT FOR PARTITION **Hearing Time :** 2:30:00 PM
AMIT KHANNA **Vs.** **RAJAT KHANNA**
Total Days spent : 47

Case No.: 182/21 **Case Id:** 2608M09005 **Referring Judge :** Sh. Sumeet Anand, DHJS
Case Type : PARTITION : SUIT FOR PARTITION **Hearing Time :** 11:00:00 PM
RAJIV SHARMA **Vs.** **KRISHAN SHARMA**
Total Days spent : 96

Total : 9

Mediator : Ms. Mamta Rani, Advocate

Case No.: 346/23 **Case Id:** 2611M11832 **Referring Judge :** Ms. Shruti Sharma-II, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 10:30:00 AM
ANJALI **Vs.** **SARASWATI DEVI AND ORS**
Total Days spent : 19

Case No.: 513/26 **Case Id:** 2609M10554 **Referring Judge :** Ms. Shaina Goyal, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 11:30:00 AM
VIDUSHI KUMARI **Vs.** **PUNEET KUMAR AND ANR**
Total Days spent : 54

Case No.: 418/26 **Case Id:** 2609M10009 **Referring Judge :** Ms. Deepika Goyal Shokeen, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 12:00:00 PM
POONAM **Vs.** **AJAY BATT**
Total Days spent : 68

Case No.: 1047/26 **Case Id:** 2610M11062 **Referring Judge :** Ms. Neha Pandey, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 12:30:00 PM
BANK OF BARODA **Vs.** **AARTI CHAUDHARY**
Total Days spent : 40

Case No.: 5552090/16 **Case Id:** 2610M10650 **Referring Judge :** Ms. Deepika Goyal Shokeen, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 12:30:00 PM
POONAM **Vs.** **VIKRAM SHOKEEN AND ANR**

Cause List for Mediation Centre

Date : 23/11/2026

Total Days spent : 47

Case No.: 310/25 **Case Id:** 2611M11813 **Referring Judge :** Ms. Goma Dabas Gupta, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 12:30:00 PM
HITESH KUMAR **Vs.** **CSB BANK LTD D**
Total Days spent : 19

Case No.: 11152/24 **Case Id:** 2611M11820 **Referring Judge :** Ms. Ravisha Sidana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:30:00 PM
SHRIRAM FINANCE LTD **Vs.** **MOHD ASHRAF**
Total Days spent : 19

Case No.: 503/23 **Case Id:** 2609M10191 **Referring Judge :** Sh. Loveleen, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 3:00:00 PM
RICH SHARMA AND ANR **Vs.** **NITIN SHARMA**
Total Days spent : 61

Case No.: 603/26 **Case Id:** 2609M10461 **Referring Judge :** Sh. Ashutosh Kumar, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 3:00:00 PM
THE SUPREME INDUSTRIES LTD **Vs.** **VISHNU POLYTUBES AND ANR**
Total Days spent : 54

Case No.: 2100/20 **Case Id:** 2610M10877 **Referring Judge :** Sh. Pranjal Gangwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:30:00 PM
CHANDEEP SINGH **Vs.** **M/S V S IMPEX AND ANR**
Total Days spent : 47

Total : 10

Mediator : Ms. Mohini, Advocate

Case No.: 1109/26 **Case Id:** 2611M11822 **Referring Judge :** Ms. Vineeta Goyal, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE **Hearing Time :** 12:00:00 AM
JAISHREE SHARMA **Vs.** **PRADEEP KUMAR**
Total Days spent : 19

Case No.: 288/26 **Case Id:** 2610M11178 **Referring Judge :** Ms. Vineeta Goyal, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 11:00:00 AM
SUSHEELA **Vs.** **VARUN SINGHAL**
Total Days spent : 40

Case No.: 341/25 **Case Id:** 2609M10557 **Referring Judge :** Ms. Deeksha Madaan, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 11:00:00 AM
HARPREET KAUR **Vs.** **MANJOT VIR SINGH NAYYAR AND ORS**

Cause List for Mediation Centre

Date : 23/11/2026

Total Days spent : 54

Case No.: 127/26 **Case Id:** 2610M10884 **Referring Judge :** Ms. Vineeta Goyal, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE **Hearing Time :** 11:00:00 AM

KOMAL THAKUR **Vs.** **JAIVEER THAKUR @ JACKY**

Total Days spent : 47

Case No.: 978/23 **Case Id:** 2610M10661 **Referring Judge :** Sh. Ajay Singh Shekhawat, DHJS

Case Type : PARTITION : SUIT FOR PARTITION **Hearing Time :** 12:00:00 PM

POOJA BALA @ POOJA RANI AND ANR **Vs.** **JYOTI BALA @ JYOTI NAYAK**

Total Days spent : 47

Case No.: 372/20 **Case Id:** 2607M07977 **Referring Judge :** Sh. Sunil Choudhary, DHJS

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 12:30:00 PM

KULWINDER SINGH **Vs.** **TPDDL**

Total Days spent : 124

Case No.: 1231/24 **Case Id:** 2609M10171 **Referring Judge :** Ms. Ishita Bhardwaj, DJS

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 2:00:00 PM

SMARTH NAGPAL **Vs.** **ANJU CHAUDHARY**

Total Days spent : 61

Case No.: 87/26 **Case Id:** 2607M08181 **Referring Judge :** Sh. Raghubir Singh, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 2:00:00 PM

CANARA BANK **Vs.** **SABINDER SINGH**

Total Days spent : 117

Case No.: 11/26 **Case Id:** 2611M11821 **Referring Judge :** Sh. Arvind Dev, DJS

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 2:00:00 PM

SUNIL KUMAR SANGWAN **Vs.** **ASHOK KUMAR**

Total Days spent : 19

Case No.: 1032/26 **Case Id:** 2610M10882 **Referring Judge :** Ms. Shaina Goyal, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 2:00:00 PM

KOMAL **Vs.** **BITTU**

Total Days spent : 47

Case No.: 48/23 **Case Id:** 2610M11071 **Referring Judge :** Ms. Shilpi Jain, DHJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 2:30:00 PM

M/S B R ENTERPRISES **Vs.** **KAWAL PREET SINGH**

Total Days spent : 40

Case No.: 503/21 **Case Id:** 2609M10197 **Referring Judge :** Ms. Deeksha Madaan, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 2:30:00 PM

Cause List for Mediation Centre

Date : 23/11/2026

GURVINDER KAUR **Vs.** **KUNWAR SHAMSHER SINGH DHINGRA**

Total Days spent : 61

Case No.: 99102/16 **Case Id:** 2609M10544 **Referring Judge :** **Sh. Ayush Sharma, DJS**

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 2:30:00 PM

VINOD SINGH **Vs.** **RAMVIR**

Total Days spent : 54

Total : 13

Mediator : Ms. Nisha Satyarthy, Advocate

Case No.: 558/23 **Case Id:** 2609M10249 **Referring Judge :** **Sh. Ankit Solanki, DJS**

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 11:30:00 AM

STATE **Vs.** **DEEP NARAYAN**

Total Days spent : 61

Case No.: 366/26 **Case Id:** 2610M11189 **Referring Judge :** **Ms. Deepika Goyal Shokeen, DJS**

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 12:00:00 PM

MEENU **Vs.** **SACHIN**

Total Days spent : 40

Case No.: 424/26 **Case Id:** 2609M10558 **Referring Judge :** **Ms. Kahkashan Jabin, DJS**

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 12:30:00 PM

KUNTI BHARTI **Vs.** **ANKIT KUMAR AND ORS**

Total Days spent : 54

Case No.: 132/26 **Case Id:** 2610M10867 **Referring Judge :** **Ms. Shruti Sharma-II, DJS**

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 2:00:00 PM

AMANDEEP KAUR **Vs.** **GURMEET SINGH**

Total Days spent : 47

Case No.: 18151/25 **Case Id:** 2610M11106 **Referring Judge :** **Ms. Garima Garg, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

HARI PRSAD **Vs.** **MOHD YUSUF**

Total Days spent : 40

Case No.: 235/26 **Case Id:** 2611M11814 **Referring Judge :** **Sh. Rajesh Kumar Singh, DHJS**

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS **Hearing Time :** 2:00:00 PM

ANJALI SETIA **Vs.** **GAGAN SETIA**

Total Days spent : 19

Case No.: 7624/24 **Case Id:** 2610M10659 **Referring Judge :** **Sh. Arjun Kirar, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

Cause List for Mediation Centre

Date : 23/11/2026

SHRIRAM FINANCLE LTD **Vs.** **MOHIT KUMAR**

Total Days spent : 47

Case No.: 4748/22 **Case Id:** 2610M10868 **Referring Judge :** **Ms. Aradhana, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

ASHOK KUMAR **Vs.** **YOGESHWAR GAUR**

Total Days spent : 47

Case No.: 1370/26 **Case Id:** 2609M09905 **Referring Judge :** **Ms. Kahkashan Jabin, DJS**

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 11:00:00 PM

GEETA @ PUJA **Vs.** **DINESH KUMAR**

Total Days spent : 68

Total : 9

Mediator : Ms. Preeti Khattar, Advocate

Case No.: 359/18 **Case Id:** 2609M09687 **Referring Judge :** **Sh. Naveen Kr. Kashyap, DHJS**

Case Type : MATRIMONIAL : PETITION FOR DIVORCE **Hearing Time :** 12:00:00 PM

PREM LATA KAUSHIK **Vs.** **R S KAUSHIK**

Total Days spent : 75

Case No.: 1603/23 **Case Id:** 2611M11805 **Referring Judge :** **Sh. Himanshu Sehloth, DJS**

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT **Hearing Time :** 12:00:00 PM

RAJEEV GUPTA **Vs.** **M/S UMESH TRAVELS WORLD**

Total Days spent : 19

Case No.: 8300/23 **Case Id:** 2611M11799 **Referring Judge :** **Ms. Ravisha Sidana, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM

SHRIRAM FINANCE LTD **Vs.** **MAHESH KUMAR**

Total Days spent : 19

Case No.: 4605/23 **Case Id:** 2610M11105 **Referring Judge :** **Ms. Garima Garg, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:30:00 PM

THE KANGRA COOP BANK LTD **Vs.** **NAVEEN KUMAR**

Total Days spent : 40

Case No.: 422/26 **Case Id:** 2610M11101 **Referring Judge :** **Ms. Shaina Goyal, DJS**

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 2:00:00 PM

KAJAL **Vs.** **SHIVA AND ORS**

Total Days spent : 40

Case No.: 462/26 **Case Id:** 2611M11806 **Referring Judge :** **Sh. Ashutosh Kumar, DHJS**

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 2:00:00 PM

Cause List for Mediation Centre

Date : 23/11/2026

BHARAT ARORA **Vs.** **MUNICIPAL CORPORATION OF DELHI AND ANR**

Total Days spent : 19

Case No.: **6590/22** **Case Id:** 2610M11188 **Referring Judge :** **Sh. Pranjal Gangwar, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:30:00 PM

M/S RAKESH ADESH ENTERPRISES **Vs.** **M/S BRAND JAMEEL CLOTH HOUSE**

Total Days spent : 40

Case No.: **1053/23** **Case Id:** 2610M11087 **Referring Judge :** **Sh. Ayush Sharma, DJS**

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 2:30:00 PM

3 SQUARE EVENTS AND EXHIBITION **Vs.** **HOTEL PUNNU INTERNATIONAL LODGING AND**

Total Days spent : 40

Total : 8

Mediator : Ms. Priyanka Bhagat, DHJS

Case No.: **2221/23** **Case Id:** 2611M11862 **Referring Judge :** **Ms. Anshul Singhal, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

RAVINDER SINGH **Vs.** **RAJ KUMAR**

Total Days spent : 19

Case No.: **14507/25** **Case Id:** 2610M10662 **Referring Judge :** **Sh. Navdeep Gupta, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

DHARAMBIR SINGH **Vs.** **RADHA GUPTA**

Total Days spent : 47

Case No.: **1789/23** **Case Id:** 2611M11863 **Referring Judge :** **Ms. Anshul Singhal, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

MURTI DEV **Vs.** **INDU**

Total Days spent : 19

Total : 3

Mediator : Ms. Sakshi Bhayana, Advocate

Case No.: **96/26** **Case Id:** 2610M11084 **Referring Judge :** **Ms. Vineeta Goyal, DHJS**

Case Type : MATRIMONIAL : PETITION FOR DIVORCE **Hearing Time :** 12:00:00 PM

YASH GUPTA **Vs.** **PRIYANKA GUPTA**

Total Days spent : 40

Case No.: **78/22** **Case Id:** 2610M10875 **Referring Judge :** **Ms. Harshita Vatsayan, DJS**

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 12:00:00 PM

STATE **Vs.** **PANKAJ**

Cause List for Mediation Centre

Date : 23/11/2026

Total Days spent : 47

Case No.: 39/26 **Case Id:** 2610M10647 **Referring Judge :** Sh. Naresh Kumar Malhotra, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 12:30:00 PM

KOTAK MAHINDRA BANK LTD **Vs.** **SHIV KUMAR KASHYAP**

Total Days spent : 47

Case No.: 2798/22 **Case Id:** 2610M10657 **Referring Judge :** Sh. Ankur Panghal, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:30:00 PM

DILVINDER SINGH KAPOOR **Vs.** **BHAVISHYA SALES CORPORATIOON**

Total Days spent : 47

Case No.: 328/26 **Case Id:** 2609M10463 **Referring Judge :** Sh. Gagandeep Jindal, DHJS

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND **Hearing Time :** 12:30:00 PM

KAPIL DEV SADANA **Vs.** **DHEERAJ SADANA**

Total Days spent : 54

Case No.: 170/26 **Case Id:** 2611M11817 **Referring Judge :** Sh. Rajesh Kumar Singh, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 2:30:00 PM

ANNU **Vs.** **RAHUL GOEL**

Total Days spent : 19

Case No.: 616/26 **Case Id:** 2610M10641 **Referring Judge :** Sh. Ayush Sharma, DJS

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 2:30:00 PM

MAHIR RAZA **Vs.** **SABIR RAZA**

Total Days spent : 47

Case No.: 655/25 **Case Id:** 2609M10253 **Referring Judge :** Ms. Dhanashree Deka, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 2:30:00 PM

STATE BANK OF INDIA **Vs.** **IZAZ AHMED**

Total Days spent : 61

Case No.: 298/26 **Case Id:** 2610M11180 **Referring Judge :** Sh. Loveleen, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 3:00:00 PM

GEETA AND ORS **Vs.** **BITTU GOEL**

Total Days spent : 40

Case No.: 27/26 **Case Id:** 2609M10458 **Referring Judge :** Ms. Manjusha Wadhwa, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 3:00:00 PM

TRIPTI ASRI **Vs.** **HARMEET SINGH**

Total Days spent : 54

Case No.: 110/26 **Case Id:** 2609M10459 **Referring Judge :** Ms. Manjusha Wadhwa, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 3:00:00 PM

Cause List for Mediation Centre

Date : 23/11/2026

TRIPTI ASRI **Vs.** **HARMEET SINGH**

Total Days spent : **54**

Case No.: **213/26** **Case Id:** 2609M10194 **Referring Judge :** **Sh. Lal Singh, DHJS**

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 3:30:00 PM

M/S HUKUM CHAND SHIKHAR CHAND JAIN **Vs.** **M/S JAUHARI PRINTERS PVT LTD**

Total Days spent : **61**

Case No.: **591/25** **Case Id:** 2611M11816 **Referring Judge :** **Sh. Anurag Dass, DHJS**

Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES **Hearing Time :** 3:30:00 PM

SARITA DEVI **Vs.** **RATAN KUMAR PRASAD**

Total Days spent : **19**

Case No.: **1349/25** **Case Id:** 2609M10180 **Referring Judge :** **Ms. Rekha, DHJS**

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 3:30:00 PM

SHREYAM AGRAWAL **Vs.** **PAPPU**

Total Days spent : **61**

Case No.: **9546/22** **Case Id:** 2610M11186 **Referring Judge :** **Ms. Ravisha Sidana, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 3:30:00 PM

M/S TOYS INDIA **Vs.** **M/S FIVE STAR NOVELTIES**

Total Days spent : **40**

Case No.: **1137/26** **Case Id:** 2609M10252 **Referring Judge :** **Sh. Vivek Kumar Aggarwal, DJS**

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 4:00:00 PM

NAINA BAKSHI **Vs.** **DINESH BAKSHI**

Total Days spent : **61**

Total : 16

Mediator : Ms. Saroj Bakshi, Advocate

Case No.: **2046/26** **Case Id:** 2610M11183 **Referring Judge :** **Ms. Shaina Goyal, DJS**

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 11:00:00 AM

SIMRAH MEHMOOD **Vs.** **MOHD RIZWAN**

Total Days spent : **40**

Case No.: **2/26** **Case Id:** 2610M11184 **Referring Judge :** **Ms. Neelofer Abida Perveen, DHJS**

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 11:00:00 AM

SANT BABA DEVIDS LOGISTIC **Vs.** **YES BANK LTD**

Total Days spent : **40**

Case No.: **1720/25** **Case Id:** 2610M11182 **Referring Judge :** **Sh. Shashank Nandan Bhatt, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM

Cause List for Mediation Centre

Date : 23/11/2026

SARVESHA STEELS CORPORATION **Vs.** **VED PRAKASH MITTAL AND SONS**

Total Days spent : 40

Case No.: **377/25** **Case Id:** 2610M11110 **Referring Judge :** **Sh. Rakesh Kumar-IV, DHJS**

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 12:00:00 PM

BSES RAJDHANI POWER LTD **Vs.** **VICKY AND ANR**

Total Days spent : 40

Case No.: **2383/26** **Case Id:** 2609M10477 **Referring Judge :** **Ms. Surabhi Sethi, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM

JUHE INDIA PVT LTD **Vs.** **GURMEET SINGH**

Total Days spent : 54

Case No.: **2395/21** **Case Id:** 2609M10167 **Referring Judge :** **Ms. Nandini Sharma, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM

M/S BHARAT CERTIS AGRISCIENCE LTD **Vs.** **KAMAL JEET SINGH**

Total Days spent : 61

Case No.: **10141/24** **Case Id:** 2610M10856 **Referring Judge :** **Ms. Urvi Gupta, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM

SHYAM BIHARI AGGARWAL **Vs.** **RAHUL GUPTA**

Total Days spent : 47

Case No.: **377/25** **Case Id:** 2610M10655 **Referring Judge :** **Sh. Rakesh Kumar-IV, DHJS**

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 12:00:00 PM

BSES RPL **Vs.** **VICKY AND ANR**

Total Days spent : 47

Case No.: **62/26** **Case Id:** 2609M10407 **Referring Judge :** **Sh. Ashutosh Kumar, DHJS**

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 2:00:00 PM

MEENAKSHI GOEL **Vs.** **M/S TATA CAPITAL LTD**

Total Days spent : 54

Case No.: **629/20** **Case Id:** 2609M10469 **Referring Judge :** **Ms. Priyanka Bhagat, DHJS**

Case Type : PARTITION : SUIT FOR PARTITION **Hearing Time :** 2:00:00 PM

NEEALM JAIN AND ORS **Vs.** **KRISHNA JAIN**

Total Days spent : 54

Case No.: **721/24** **Case Id:** 2610M11102 **Referring Judge :** **Ms. Helly Fur Kaur, DJS**

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 2:00:00 PM

NILANJANA CHATTOPADHYAY **Vs.** **MANOJ CHHABRA**

Total Days spent : 40

Case No.: **1590/26** **Case Id:** 2611M11812 **Referring Judge :** **Sh. Rajesh Kumar Singh, DHJS**

Cause List for Mediation Centre

Date : 23/11/2026

Case Type : MATRIMONIAL : PETITION FOR DIVORCE **Hearing Time :** 2:00:00 PM

VIKRANT CHOPRA **Vs.** **JYOTI CHOPRA**

Total Days spent : 19

Case No.: **8961/22** **Case Id:** 2608M09020 **Referring Judge :** **Ms. Garima Garg, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

DCB BANKLTD **Vs.** **ZAKIR**

Total Days spent : 96

Case No.: **830/26** **Case Id:** 2610M10857 **Referring Judge :** **Sh. Tanmay Batham, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

M/S SWH INDIA PVT LTD **Vs.** **SUMAN**

Total Days spent : 47

Total : 14

Mediator : Ms. Shelly Rohtagi, Advocate

Case No.: **282/25** **Case Id:** 2610M11192 **Referring Judge :** **Ms. Tyagita Singh, DHJS**

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 11:00:00 AM

ANISHA **Vs.** **MANISH**

Total Days spent : 40

Case No.: **22/18** **Case Id:** 2610M10862 **Referring Judge :** **Sh. Sachin Gupta, DHJS**

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 11:30:00 AM

TPDDL **Vs.** **SHEELA DEVI**

Total Days spent : 47

Case No.: **636/23** **Case Id:** 2611M11818 **Referring Judge :** **Ms. Ishita Bhardwaj, DJS**

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 12:00:00 PM

ANIL KUMAR **Vs.** **GAURAV SHARMA AND ORS**

Total Days spent : 19

Case No.: **958/23** **Case Id:** 2609M09679 **Referring Judge :** **Ms. Tyagita Singh, DHJS**

Case Type : MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL RIGHTS **Hearing Time :** 12:30:00 PM

KALYAN SINGH **Vs.** **SAPNA**

Total Days spent : 75

Case No.: **162/26** **Case Id:** 2609M10010 **Referring Judge :** **Sh. Sunil Choudhary, DHJS**

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 12:30:00 PM

SANJAY MITTAL **Vs.** **SATINDER SINGH**

Total Days spent : 68

Case No.: **460/25** **Case Id:** 2609M10169 **Referring Judge :** **Ms. Priyanka Bhagat, DHJS**

Cause List for Mediation Centre

Date : 23/11/2026

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND **Hearing Time :** 2:00:00 PM

MANU @ MANJU **Vs.** **ABDUL MAJID AND ORS**

Total Days spent : 61

Case No.: **1008/26** **Case Id:** 2609M10246 **Referring Judge :** **Sh. Rajesh Kumar Goel, DHJS**

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 2:00:00 PM

M/S SUDHIR BHAI SAREE WALA PVT LTD **Vs.** **B CLUB FOODS SERVIES PVT LTD**

Total Days spent : 61

Case No.: **4312/24** **Case Id:** 2609M10470 **Referring Judge :** **Ms. Urvi Gupta, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

TATA CAPITAL LTD **Vs.** **ANKIT GUPTA**

Total Days spent : 54

Total : 8

Mediator : Ms. Sushma Saran Bisht, Advocate

Case No.: **709/24** **Case Id:** 2611M12056 **Referring Judge :** **Ms. Shruti Sharma-II, DJS**

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 2:00:00 PM

NEHA **Vs.** **RAHUL SINGH**

Total Days spent : 4

Total : 1

Mediator : Not Assigned, NIL

Case No.: **622/24** **Case Id:** 2611M12300 **Referring Judge :** **Sh. Naveen Gupta, DHJS**

Case Type : PARTITION : SUIT FOR PARTITION **Hearing Time :** 12:00:00 AM

ASHA ANAND **Vs.** **PRAVEEN ARORA**

Total Days spent : -2

Case No.: **464/25** **Case Id:** 2610M11383 **Referring Judge :** **Sh. Sachin Gupta, DHJS**

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 12:00:00 PM

STATE **Vs.** **NAZMA**

Total Days spent : 36

Case No.: **82/26** **Case Id:** 2610M11384 **Referring Judge :** **Sh. Sachin Gupta, DHJS**

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 12:00:00 PM

STATE **Vs.** **ABDUL RAHIM**

Total Days spent : 36

Case No.: **571/26** **Case Id:** 2610M11518 **Referring Judge :** **Sh. Rakesh Kumar, DJS**

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 12:00:00 PM

Cause List for Mediation Centre

Date : 23/11/2026

BRPL **Vs.** **RAHUL CHANDEL**

Total Days spent : 29

Case No.: 3/26 **Case Id:** 2611M12040 **Referring Judge : Sh. Sachin Gupta, DHJS**

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 12:00:00 PM

STATE **Vs.** **RAFIQUDDIN**

Total Days spent : 4

Case No.: 354/19 **Case Id:** 2611M12299 **Referring Judge : Sh. Aakash Mohan Singh, DJS**

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 12:00:00 PM

STATE **Vs.** **SACHIN CHOUDHARY**

Total Days spent : -2

Case No.: 329/26 **Case Id:** 2611M12213 **Referring Judge : Sh. Rakesh Kumar-IV, DHJS**

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 12:00:00 PM

BSES RAJDHANI POWER LTD **Vs.** **SARITA BHATI**

Total Days spent : 3

Case No.: 1089/19 **Case Id:** 2610M11655 **Referring Judge : Sh. Sachin Gupta, DHJS**

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 12:00:00 PM

TATA POWER DELHI DISTRIBUTION LTD **Vs.** **GULZAR BEGUM**

Total Days spent : 23

Case No.: 198/18 **Case Id:** 2611M11859 **Referring Judge : Sh. Sachin Gupta, DHJS**

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 12:30:00 PM

STATE **Vs.** **MOHD BABAR**

Total Days spent : 19

Case No.: 2703/24 **Case Id:** 2611M12298 **Referring Judge : Ms. Deshna Golichha, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

MOHIT JAIN **Vs.** **HEMANT KUMAR @ GABBAR**

Total Days spent : -2

Case No.: 120/25 **Case Id:** 2611M12303 **Referring Judge : Sh. Ankur Panghal, DJS**

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 2:00:00 PM

STATE **Vs.** **ARJUN GOSWAMI**

Total Days spent : -2

Case No.: 649/26 **Case Id:** 2611M12036 **Referring Judge : Ms. Manya, DJS**

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 2:00:00 PM

PRACHI JAIN **Vs.** **RAGHAV MALIK**

Total Days spent : 4

Case No.: 2392/25 **Case Id:** 2611M12305 **Referring Judge : Sh. Gopal Krishan, DJS**

Cause List for Mediation Centre

Date : 23/11/2026

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 2:00:00 PM

DALIP KUMAR SHARMA **Vs.** **KESHAV KUMAR**

Total Days spent : -2

Case No.: **496/18** **Case Id:** 2611M12301 **Referring Judge :** **Ms. Chhavi Bansal, DJS**

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 2:00:00 PM

STATE **Vs.** **SATBIR SINGH**

Total Days spent : -2

Case No.: **10756/24** **Case Id:** 2611M12304 **Referring Judge :** **Sh. Navdeep Gupta, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

SHEKHAR **Vs.** **KANTI PRASAD**

Total Days spent : -2

Case No.: **8680/22** **Case Id:** 2611M12309 **Referring Judge :** **Ms. Aradhana, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

MANOJ AGGARWAL **Vs.** **BABU LAL**

Total Days spent : -2

Case No.: **5182/22** **Case Id:** 2611M12310 **Referring Judge :** **Sh. Arvind Tomar, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

DCB BANK LTD **Vs.** **SADIQ ALI**

Total Days spent : -2

Case No.: **400/25** **Case Id:** 2611M12311 **Referring Judge :** **Sh. Sachin Gupta, DHJS**

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 2:00:00 PM

STATE **Vs.** **AMINA**

Total Days spent : -2

Case No.: **4/20** **Case Id:** 2611M12312 **Referring Judge :** **Ms. Deepika Goyal Shokeen, DJS**

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS **Hearing Time :** 2:00:00 PM

STATE **Vs.** **RAKESH GARG**

Total Days spent : -2

Case No.: **286/19** **Case Id:** 2611M12313 **Referring Judge :** **Sh. Sachin Gupta, DHJS**

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 2:00:00 PM

BSES YAMUNA POWER LTD **Vs.** **SALEEM AHMAD KHAN**

Total Days spent : -2

Case No.: **988/26** **Case Id:** 2611M12314 **Referring Judge :** **Sh. Ajay Singh Shekhawat, DHJS**

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 2:00:00 PM

PRAMOD KUMAR JAIN **Vs.** **ANUP GUPTA**

Total Days spent : -2

Cause List for Mediation Centre

Date : 23/11/2026

Case No.: 11453/25 **Case Id:** 2611M12306 **Referring Judge :** Sh. Arjun Kirar, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

SHRIRAM FINANCE LTD **Vs.** **HARPREET SINGH**

Total Days spent : -2

Case No.: 9186/23 **Case Id:** 2611M12307 **Referring Judge :** Ms. Ravisha Sidana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

SHRIRAM FINANCE LTD **Vs.** **RASHID ALI**

Total Days spent : -2

Case No.: 215/25 **Case Id:** 2611M12308 **Referring Judge :** Ms. Shruti Saraswat, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 2:00:00 PM

STATE **Vs.** **RAM KISHAN**

Total Days spent : -2

Case No.: 1426/25 **Case Id:** 2611M12315 **Referring Judge :** Sh. Ayush Sharma, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 2:00:00 PM

AADIL PARVEZ **Vs.** **AZHAR**

Total Days spent : -2

Case No.: 21/25 **Case Id:** 2611M12302 **Referring Judge :** Ms. Neelofer Abida Perveen, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 2:30:00 PM

FORD INDIA PVT LTD **Vs.** **EMINENT AUTO PARTS PVT LTD**

Total Days spent : -2

Case No.: 1255/26 **Case Id:** 2610M11163 **Referring Judge :** DLSA Central, DLSA (Central)

Case Type : COMMERCIAL : COMMERCIAL **Hearing Time :** 2:30:00 PM

DAYANAND ANGLO VEDIC COLLEGE TRUST AND **Vs.** **DAV SCHOOL**

Total Days spent : 39

Case No.: 1252/26 **Case Id:** 2610M11162 **Referring Judge :** DLSA Central, DLSA (Central)

Case Type : COMMERCIAL : COMMERCIAL **Hearing Time :** 2:30:00 PM

DAYANAND ANGLO VEDIC COLLEGE TRUST AND **Vs.** **DAV SM FORMA SCHOOL**

Total Days spent : 39

Case No.: 1259/26 **Case Id:** 2610M11752 **Referring Judge :** DLSA Central, DLSA (Central)

Case Type : COMMERCIAL : COMMERCIAL **Hearing Time :** 2:30:00 PM

DAYANAND ANGLO VEDIC COLLEGE TRUST AND **Vs.** **DAV SCHOOL**

Total Days spent : 24

Case No.: 849/26 **Case Id:** 2611M12017 **Referring Judge :** Sh. Gagandeep Jindal, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT **Hearing Time :** 4:00:00 PM

DINESH VOHRA BAKSHI **Vs.** **NAINA BAKSHI**

Total Days spent : 4

Cause List for Mediation Centre

Date : 23/11/2026

Total : 30

Mediator : Sh. Ajay Kumar, Advocate

Case No.: 557/26 **Case Id:** 2609M10187 **Referring Judge :** Sh. Anil Antil, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 11:30:00 AM
THE SUPREME INDUSTRIES LTD **Vs.** **HIGHMAST AND OCTAGONAL POLE**
Total Days spent : 61

Case No.: 5543/25 **Case Id:** 2610M10871 **Referring Judge :** Sh. Gaurav Singal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
NOBLE COOPERATIVE URBAN T/C SOCIETY LTD **Vs.** **NAVEEN KUMAR**
Total Days spent : 47

Case No.: 4392/25 **Case Id:** 2609M10184 **Referring Judge :** Ms. Shivangi Mangla, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
SYNGENTA INDIA PVT LTD **Vs.** **M/S GODAVARI AGRO AGENCY**
Total Days spent : 61

Case No.: 93970/16 **Case Id:** 2609M09920 **Referring Judge :** Dr. Jagminder Singh, DJS
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 2:00:00 PM
ANIL DHALL **Vs.** **PAWAN KUMAR GUPTA**
Total Days spent : 68

Case No.: 6900/21 **Case Id:** 2610M11075 **Referring Judge :** Ms. Garima Garg, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
DCB BANK LTD **Vs.** **SAID AHMAD**
Total Days spent : 40

Case No.: 5890/24 **Case Id:** 2608M08420 **Referring Judge :** Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
TATA CAPITAL LTD **Vs.** **NITIN SHARMA**
Total Days spent : 110

Case No.: 248/22 **Case Id:** 2610M11190 **Referring Judge :** Sh. Shashank Nandan Bhatt, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 2:00:00 PM
STATE **Vs.** **SHIV KUMAR**
Total Days spent : 40

Case No.: 4685/22 **Case Id:** 2609M09669 **Referring Judge :** Ms. Garima Garg, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
DCB BANK LTD **Vs.** **ANUJ SINGH RATHOUR**
Total Days spent : 75

Cause List for Mediation Centre

Date : 23/11/2026

Case No.: 561/26 **Case Id:** 2610M10872 **Referring Judge :** Ms. Shruti Sharma-II, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 2:00:00 PM
NEHA **Vs.** **ROHIT**
Total Days spent : 47

Case No.: 9980/24 **Case Id:** 2607M07365 **Referring Judge :** Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:30:00 PM
INDUSIND BANK LTD **Vs.** **RANDHIR KUMAR**
Total Days spent : 138

Total : 10

Mediator : Sh. Durga Pd., Advocate

Case No.: 356/26 **Case Id:** 2610M11177 **Referring Judge :** Ms. Tyagita Singh, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 12:00:00 AM
POOJA SRIVASTAVA **Vs.** **RAVI SRIVASTAVA**
Total Days spent : 40

Case No.: 15/25 **Case Id:** 2609M10195 **Referring Judge :** Sh. Naveen Kr. Kashyap, DHJS
Case Type : CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS **Hearing Time :** 11:00:00 AM
SANDEEP MISHRA **Vs.** **SHAHNAZ @ KHUSHI**
Total Days spent : 61

Case No.: 685/25 **Case Id:** 2611M11829 **Referring Judge :** Ms. Deeksha Madaan, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 11:30:00 AM
MONIKA **Vs.** **KRISHAN DRALL**
Total Days spent : 19

Case No.: 2603/23 **Case Id:** 2609M09912 **Referring Judge :** Ms. Garima Garg, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
TATA CAPITAL FINANCIAL SER LTD **Vs.** **SUGEET KAUR**
Total Days spent : 68

Case No.: 1294/26 **Case Id:** 2608M09460 **Referring Judge :** Sh. Ayush Sharma, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 12:00:00 PM
AMAN GOYAL **Vs.** **MITTAL ENTERPRISES**
Total Days spent : 82

Case No.: 9864/24 **Case Id:** 2610M11185 **Referring Judge :** Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
REYBOND INDIA **Vs.** **MATHA GLASSES**
Total Days spent : 40

Cause List for Mediation Centre

Date : 23/11/2026

Case No.: 15/26 **Case Id:** 2611M11819 **Referring Judge :** Ms. Neelofer Abida Perveen, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 12:00:00 PM

KOTAK MAHINDRA PRIME LTD **Vs.** **RANJANA BHAGWAN DAS**

Total Days spent : 19

Case No.: 67/18 **Case Id:** 2609M10188 **Referring Judge :** Ms. Priyanka Bhagat, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 2:00:00 PM

BHART SATIJA **Vs.** **ANNU BEGUM AND ORS**

Total Days spent : 61

Case No.: 1449/25 **Case Id:** 2610M10636 **Referring Judge :** Sh. Ajay Nagar, DHJS

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND **Hearing Time :** 2:00:00 PM

RAKEHS KUMAR JAIN **Vs.** **ANJAIL GUPTA**

Total Days spent : 47

Case No.: 71/26 **Case Id:** 2610M10648 **Referring Judge :** Ms. Manjusha Wadhwa, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 2:00:00 PM

KOTAK MAHINDRA PRIME LTD **Vs.** **AJAY CHADHA**

Total Days spent : 47

Case No.: 15260/18 **Case Id:** 2610M10645 **Referring Judge :** Ms. Kahkashan Jabin, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 2:00:00 PM

RADHIKA RAVI **Vs.** **VIJAY KUMAR RAVI**

Total Days spent : 47

Case No.: 1439/26 **Case Id:** 2610M10874 **Referring Judge :** Ms. Manjusha Wadhwa, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 2:30:00 PM

YES BANK LTD **Vs.** **RAJEEV ARORA**

Total Days spent : 47

Case No.: 457/21 **Case Id:** 2610M11092 **Referring Judge :** Sh. Naveen Kr. Kashyap, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE **Hearing Time :** 11:00:00 PM

SANDEEP MISHRA **Vs.** **SHAHNAZ @ KHUSHI**

Total Days spent : 40

Case No.: 4493/24 **Case Id:** 2610M11070 **Referring Judge :** Sh. Navdeep Gupta, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:00:00 PM

DCB BANK LTD **Vs.** **VIKRAM**

Total Days spent : 40

Case No.: 13763/25 **Case Id:** 2608M09324 **Referring Judge :** Sh. Navdeep Gupta, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:00:00 PM

CHOLAMANDALAM INVESTMENT AND FINANCE **Vs.** **SIKANDER SACHDEVA**

Total Days spent : 89

Cause List for Mediation Centre

Date : 23/11/2026

Total : 15

Mediator : Sh. Mukesh Kumar Sharma, Advocate

Case No.: 15780/16 **Case Id:** 2611M11810 **Referring Judge :** Sh. Anil Kumar Paswan, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT **Hearing Time :** 12:00:00 PM
BHAGAT RAJ **Vs.** **PRABHU DAYAL & ORS**
Total Days spent : 19

Case No.: 3408/22 **Case Id:** 2609M09938 **Referring Judge :** Ms. Shivangi Mangla, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:30:00 PM
OZONE OVERSEAS PVT LT **Vs.** **ANIMESH BHARDWAJ**
Total Days spent : 68

Case No.: 98/19 **Case Id:** 2611M11801 **Referring Judge :** Ms. Shilpi Jain, DHJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 12:30:00 PM
STATE **Vs.** **VIMAL SINGH HARIT**
Total Days spent : 19

Case No.: 1345/26 **Case Id:** 2609M10549 **Referring Judge :** Ms. Hala Quamar, DJS
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 2:00:00 PM
MOHD SARFARAZ **Vs.** **BSES YPL**
Total Days spent : 54

Case No.: 7394/24 **Case Id:** 2611M11800 **Referring Judge :** Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
SHRIRAM FINANCE LTD **Vs.** **NANAK**
Total Days spent : 19

Case No.: 20/23 **Case Id:** 2610M10656 **Referring Judge :** Ms. Preeti, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 2:00:00 PM
STATE **Vs.** **RAVI**
Total Days spent : 47

Case No.: 656/26 **Case Id:** 2610M11065 **Referring Judge :** Sh. Aakash Mohan Singh, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 2:00:00 PM
STATE **Vs.** **VANSH TANWAR**
Total Days spent : 40

Case No.: 859/26 **Case Id:** 2610M10646 **Referring Judge :** Ms. Priyanka Bhagat, DHJS
Case Type : PARTITION : SUIT FOR PARTITION **Hearing Time :** 11:00:00 PM
SUNITA AND ORS **Vs.** **BHARAT BHUSHAN AND ORS**
Total Days spent : 47

Cause List for Mediation Centre

Date : 23/11/2026

Total : 8

Mediator : Sh. R.K. Manchanda, Advocate

Case No.: 2601/19 **Case Id:** 2608M09105 **Referring Judge :** Sh. Gaurav Ujjwal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:30:00 PM
JANA SMALL FINANCE BANK LTD **Vs.** **SAVITRI**
Total Days spent : 96

Case No.: 14054/24 **Case Id:** 2609M09933 **Referring Judge :** Ms. Urvi Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:30:00 PM
M/S GLOBE CAPITAL MARKET LTD **Vs.** **M/S ISHTA SECURITES AND ORS**
Total Days spent : 68

Case No.: 5736/22 **Case Id:** 2609M10174 **Referring Judge :** Ms. Aradhana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
DCB BANK LTD **Vs.** **MANVEER SINGH**
Total Days spent : 61

Case No.: 2419/22 **Case Id:** 2609M09783 **Referring Judge :** Sh. Ayush Sharma, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 2:00:00 PM
RENU ABROL **Vs.** **DARSHANA WADHWA**
Total Days spent : 75

Case No.: 584/23 **Case Id:** 2611M11824 **Referring Judge :** Sh. Anil Kumar Paswan, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 2:00:00 PM
AJEET SINGH **Vs.** **VIPUL KALRA AND ANR**
Total Days spent : 19

Case No.: 1081/26 **Case Id:** 2608M08766 **Referring Judge :** Sh. Danveer, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:30:00 PM
RAJKUMAR CHAUHAN **Vs.** **MOHD FAZIL**
Total Days spent : 103

Case No.: 1691/25 **Case Id:** 2608M09322 **Referring Judge :** Ms. Shruti Saraswat, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:30:00 PM
M/S SITA RAM AND COMPANY PVT LTD **Vs.** **CHETAN YADAV**
Total Days spent : 89

Total : 7

Mediator : Sh. Rajeshwar Tyagi, Advocate

Case No.: 9370/26 **Case Id:** 2610M10886 **Referring Judge :** Ms. Urvi Gupta, DJS

Cause List for Mediation Centre

Date : 23/11/2026

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:00:00 AM

KULDEEP SINGH **Vs.** **MANOJ KUMAR**

Total Days spent : 47

Case No.: **2410/22** **Case Id:** 2608M09346 **Referring Judge :** **Ms. Dhanashree Deka, DJS**

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 11:00:00 AM

MOHD SHUAIB **Vs.** **TABRAIZ ZIA**

Total Days spent : 89

Case No.: **296/25** **Case Id:** 2608M08726 **Referring Judge :** **Sh. Gaurav Singal, DJS**

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 12:00:00 PM

STATE **Vs.** **AJAY**

Total Days spent : 103

Case No.: **1227/22** **Case Id:** 2608M09333 **Referring Judge :** **Sh. Pankaj Arora, DHJS**

Case Type : PARTITION : SUIT FOR PARTITION **Hearing Time :** 12:30:00 PM

GULNAR ZIA AND ANR **Vs.** **MOHD SHUAIB AND ANR**

Total Days spent : 89

Case No.: **4593/23** **Case Id:** 2610M10873 **Referring Judge :** **Ms. Aradhana, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:30:00 PM

THE KANGRA COOPERATIVE BANK LTD **Vs.** **MADHU BALA**

Total Days spent : 47

Case No.: **902/18** **Case Id:** 2609M10619 **Referring Judge :** **Sh. Sachin Gupta, DHJS**

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 12:30:00 PM

TPDDL **Vs.** **SATISH KUMAR**

Total Days spent : 52

Case No.: **239/21** **Case Id:** 2609M09709 **Referring Judge :** **Ms. Jyoti Nain, DJS**

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS **Hearing Time :** 12:30:00 PM

KHUSHBOO MALIC SAHA **Vs.** **SAURABH SAHA**

Total Days spent : 75

Case No.: **68/26** **Case Id:** 2608M08844 **Referring Judge :** **Sh. Tanmay Batham, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:30:00 PM

M/S OZELL COONER LTD **Vs.** **PRAKASH CHAND SINGHAL**

Total Days spent : 103

Case No.: **806/19** **Case Id:** 2609M09780 **Referring Judge :** **Ms. Jyoti Nain, DJS**

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 12:30:00 PM

KHUSHBOO MALLICK SAHA **Vs.** **SAURABH SAHA**

Total Days spent : 75

Cause List for Mediation Centre

Date : 23/11/2026

Case No.: 238/23 **Case Id:** 2611M11809 **Referring Judge :** Ms. Anshul Singhal, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:30:00 PM

RAJAN SAYAL **Vs.** **NEERAJ PIPLANI**

Total Days spent : 19

Total : 10

Mediator : Sh. Rishi Lakhanpal, Advocate

Case No.: 1261/21 **Case Id:** 2610M11175 **Referring Judge :** Ms. Shivangi Mangla, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 10:00:00 AM

MEER HASAN KHAN **Vs.** **RASHID**

Total Days spent : 40

Case No.: 2460/24 **Case Id:** 2608M08833 **Referring Judge :** Sh. Tanmay Batham, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 10:00:00 AM

IDFC FIRST BANK LTD **Vs.** **DURGESH GUPTA**

Total Days spent : 103

Case No.: 2459/24 **Case Id:** 2608M08849 **Referring Judge :** Sh. Tanmay Batham, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 10:00:00 AM

IDFC FIRST BANK LTD **Vs.** **DURGESH GUPTA**

Total Days spent : 103

Case No.: 856/25 **Case Id:** 2608M08415 **Referring Judge :** Sh. Gopal Singh Chauhan, DHJS

Case Type : PARTITION : SUIT FOR PARTITION **Hearing Time :** 11:00:00 AM

AJAY TANEJA **Vs.** **SANJAY TANEJA**

Total Days spent : 110

Case No.: 1719/25 **Case Id:** 2610M11191 **Referring Judge :** Sh. Shashank Nandan Bhatt, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM

SARVESHA STEELS CORPORATION **Vs.** **VED PRAKASH MITTAL AND SONS**

Total Days spent : 40

Case No.: 102/23 **Case Id:** 2611M11831 **Referring Judge :** Sh. Rajesh Kumar Singh, DHJS

Case Type : CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS **Hearing Time :** 12:00:00 PM

JAGJIT SINGH **Vs.** **PARVINDER KAUR**

Total Days spent : 19

Case No.: 170/26 **Case Id:** 2610M11082 **Referring Judge :** Sh. Ankit Mehta, DHJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 12:30:00 PM

RAJESH **Vs.** **SHRIRAM FINANCE LTD**

Total Days spent : 40

Cause List for Mediation Centre

Date : 23/11/2026

Case No.: 704/25 **Case Id:** 2610M11524 **Referring Judge :** Sh. Raghav Sharma, DJS

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 2:00:00 PM

SAIRA **Vs.** **FAHIMUDDIN AND ORS**

Total Days spent : 26

Case No.: 644/26 **Case Id:** 2610M11176 **Referring Judge :** Sh. Lokesh Kumar Sharma, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 2:00:00 PM

MANTHAN CREATION **Vs.** **TARUN SHARAM**

Total Days spent : 40

Case No.: 528858/16 **Case Id:** 2610M11076 **Referring Judge :** Ms. Kahkashan Jabin, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 3:00:00 PM

KEHKASHAN **Vs.** **MOHD JAVED**

Total Days spent : 40

Case No.: 1055/26 **Case Id:** 2611M11825 **Referring Judge :** Ms. Vineeta Goyal, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE **Hearing Time :** 3:00:00 PM

MANISH KUMAR **Vs.** **MANISHA**

Total Days spent : 19

Case No.: 4170/21 **Case Id:** 2609M10465 **Referring Judge :** Ms. Aradhana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 10:00:00 PM

RAJINDER **Vs.** **SHIV KUMAR SAINI**

Total Days spent : 54

Case No.: 1271/22 **Case Id:** 2609M10466 **Referring Judge :** Ms. Aradhana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 10:00:00 PM

RAJINDER **Vs.** **SHIV KUMAR SAINI**

Total Days spent : 54

Case No.: 25/26 **Case Id:** 2609M10484 **Referring Judge :** Ms. Neelofer Abida Perveen, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 11:00:00 PM

TATA CAPITAL LTD **Vs.** **MAHENDER KUMAR**

Total Days spent : 54

Total : 14

Mediator : Sh. Vineet Malhotra, Advocate

Case No.: 6100/24 **Case Id:** 2607M08169 **Referring Judge :** Sh. Arjun Kirar, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:00:00 AM

SHRIRAM FINANCE LTD **Vs.** **MUKESH KUMAR TYAGI**

Total Days spent : 117

Cause List for Mediation Centre

Date : 23/11/2026

Case No.: 311/20 **Case Id:** 2611M11803 **Referring Judge :** Ms. Nidhi Bala, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 11:30:00 AM
STATE **Vs.** **KAMLESH YADAV**
Total Days spent : 19

Case No.: 2606/18 **Case Id:** 2609M10450 **Referring Judge :** Ms. Aayushi Saxena, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT **Hearing Time :** 11:30:00 AM
SAPNA SAHU **Vs.** **ATUL SAHU**
Total Days spent : 54

Case No.: 466/23 **Case Id:** 2609M10449 **Referring Judge :** Ms. Aayushi Saxena, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT **Hearing Time :** 11:30:00 AM
SAPNA SAHU **Vs.** **ATUL SAHU AND ORS**
Total Days spent : 54

Case No.: 508/17 **Case Id:** 2609M10008 **Referring Judge :** Ms. Gunjan Gupta, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 12:00:00 PM
M/S PRISTINE UTILITIES PVT LTD **Vs.** **SUNIL NARANG**
Total Days spent : 68

Case No.: 67/23 **Case Id:** 2609M09699 **Referring Judge :** Ms. Mayuri Singh, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT **Hearing Time :** 2:00:00 PM
VICKY **Vs.** **KESHAV KUMAR GOYAL**
Total Days spent : 75

Case No.: 1012/25 **Case Id:** 2610M10640 **Referring Judge :** Sh. Ayush Sharma, DJS
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 2:00:00 PM
GUL E RANA **Vs.** **SHOAIB KHAN AND ANR**
Total Days spent : 47

Case No.: 589/20 **Case Id:** 2609M09691 **Referring Judge :** Ms. Mayuri Singh, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT **Hearing Time :** 2:00:00 PM
KESHAV KUMAR GOYAL **Vs.** **VICKY AND ORS**
Total Days spent : 75

Case No.: 7267/23 **Case Id:** 2609M09917 **Referring Judge :** Ms. Urvi Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
ANUKUL VIJ **Vs.** **NIDHI AND ANR**
Total Days spent : 68

Case No.: 3304/23 **Case Id:** 2609M09916 **Referring Judge :** Ms. Urvi Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
ANUKUL VIJ **Vs.** **NIDHI AND ANR**
Total Days spent : 68

Cause List for Mediation Centre

Date : 23/11/2026

Case No.: 956/26 **Case Id:** 2611M11808 **Referring Judge :** Sh. Naveen Gupta, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT **Hearing Time :** 2:00:00 PM
KAMLESH **Vs.** **AARTI DEVI**
Total Days spent : 19

Case No.: 1684/26 **Case Id:** 2610M10637 **Referring Judge :** Ms. Ravisha Sidana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:00:00 PM
TATA CAPITAL LTD **Vs.** **SUBHASH CHAND**
Total Days spent : 47

Case No.: 46/26 **Case Id:** 2610M11094 **Referring Judge :** Sh. Milan Goel, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 11:00:00 PM
ARKAYLITE ELECTRICALS PVT LTD **Vs.** **ABHISHEK RAJ**
Total Days spent : 40

Case No.: 167/25 **Case Id:** 2610M10889 **Referring Judge :** Ms. Pooja Aggarwal, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES **Hearing Time :** 11:00:00 PM
AKHTAR **Vs.** **SARTHAK BATRA AND ORS**
Total Days spent : 46

Case No.: 777/23 **Case Id:** 2609M10550 **Referring Judge :** Ms. Shruti Saraswat, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 11:30:00 PM
STATE **Vs.** **PARVEEN YADAV**
Total Days spent : 54

Total : 15

Software Designed and Developed by Gaurav Walia, DEO Computer Branch, Tis Hazari Courts, Delhi